

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-403/ND/2018

In the matter of :

Fairmate Chemicals (P) Ltd

....PETITIONER

Vs.

NKG Infrastructure Ltd

.. RESPONDENT

SECTION :

Under Section 9 of IBC Code, 2016

Order delivered on 18.4.2018

Coram :

R. Varadharajan,

Hon'ble Member (Judicial)

Dr. V.K. Subburaj

Hon'ble Member (Tech.)

For the Petitioner /applicant

: Mr. Rohan Shah, Advocate for Op. Creditor

For the Respondent/Corporate Debtor :

For the Intervener

ORDER

Learned Counsel for the petitioner is present. Heard regarding the maintainability of the Petition.

Order is reserved.

- Sed -

(DR. V.K. SUBBURAJ)  
MEMBER (TECHNICAL)

surjit

- Sed -

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)